

Name of the Corporate Debtor: Woolways India Limited; Date of Commencement of CIRP: 10-05-2018; List of Creditors as on: 15-05-2018; Name of IP: ; Process Number: 1; Last 5 digitof registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	2	582861369	2	582861369	93.72	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	9	52378660	4	20539750	3.30		0		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)	18	1251697	16	378986	0.06		0		Annexure 5
6	Operational creditors (Employees)	11	1952817	8	611790	0.10		0		Annexure 6
7	Operational creditors (Government Dues)	1	670110	1	529695	0.09		0		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	66	164065352	50	16981078	2.73		0		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		107	803180005	81	621902668	100.00	0	180178172	0	